

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 624 OF 2023
TITLED AS "NEWS ITEM PUBLISHED IN THE TRIBUNE DATED
28.09.2023 TITLED "HILLS 'VANISH'AS ILLEGAL MINING
RAMPANT IN BEET AREA"**

**REPLY BY WAY OF AFFIDAVIT ON BEHALF OF DEPUTY
COMMISSIONER, HOSHIARPUR**

**ADVOCATE FOR DEPUTY COMMISSIONER, HOSHIARPUR: NUPUR
KUMAR**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 624 OF 2023

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RAMPANT IN BEET AREA"**

INDEX

| SR. NO. | PARTICULARS | PAGE NO. |
|----------------|--|-----------------|
| 1. | REPLY BY WAY OF AFFIDAVIT ON BEHALF OF DEPUTY COMMISSIONER, HOSHIARPUR | 1 - 3 |
| 2. | ANNEXURE A ALONGWITH VERNACULAR A Inspection of Illegal Mining in Beet Area. | 4 -5 |
| 3. | ANNEXURE B ALONGWITH VERNACULAR B Joint Inspection of Illegal Mining in Beet Area. | 6 -9 |
| 4. | ANNEXURE C Letter to Notice dated 05.10.2023. | 10 |
| 5. | VAKALATNAMA | 11 |



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DATE: 07.03.2024
PLACE: NEW DELHI

314
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No. 624/2023

IN CASE NEWS ITEM PUBLISHED IN THE TRIBUNE DATED 28-09-2023
TITLED "HILLS VANISHED AS ILLEGAL MINING RAMPANT IN BEET
AREA"

AFFIDAVIT

I, Komal Mittal, Deputy Commissioner, Hoshiarpur hereby solemnly declared and affirmed as under:-

- 1) That the above said case listing for hearing on dated-11/03/2024.
- 2) That on the publication a news in the Tribune dated 28-09-2023 title as Hills Vanished as Illegal Mining Rampant in Beet Area, a committee was constituted for comprising 1)Sub Divisional Magistrate, Garhshankar, 2)Divisional Forest Officer, Garhshankar 3) Mining Officer, Hoshiarpur, 4) D.S.P. (Mining) vide this office letter No.5782/ DRA(M&T) dated 03-10-2023 (Annexure-A) for conducting joint inspection of the said area with the coordination of administration of Rupnagar. A committee was also constituted by the administration of Rupnagar with the same rank of officer of Rupnagar.
- 3) That the joint inspection was conducted by officer of both District (Hoshiarpur and Rupnagar) on dated 04-10-2023 at 10:00 AM and in pursuance to this joint inspection, a report was submitted by the Sub Divisional Magistrate, Garhshankar



[Handwritten signature]

comprising officers 1)Sub Divisional Officer, Garhshankar (Mining), 2) Tehsildar, Garhshankar 3) DSP, Mining and 4) Forest Range Officer, Garhshankar vide his letter No. 1491 dated 05-10-2023(Annexure-B) to the undersigned and same was also submitted by the undersigned vide letter No.5934/ DRA (M&T) dated 13-10-2023 (Annexure-C) to the Hon'ble National Green Tribunal, Principal Bench, New Delhi. As per report, the spot visited concluded that the place of illegal mining falls in Village Khera Kalmot, Tehsil Anandpur Sahib, Distt. Rupnagar and not concerned to District Hoshiarpur.

- 4) That in the pursuance of order of Justice Sudhir Agarwal, JM and Dr. A.Senthil Vel. E. M in case of Original Application No. 624/2023 on dated 16-10-2023, a letter No.681-82/RAC-2/DRA(M&T) dated 22-02-2024 has been issued to the Sub Divisional Magistrate, Garhshankar and Executive Engineer-Cum-District Mining Officer, Hoshiarpur with intimation to Senior Superintendent of Police, Hoshiarpur and Civil Administration of Rupnagar for regular 24x7 checking of the Beet Area.

Place:- Hoshiarpur.

Dated 07 March 2024



DEPONENT

Komal Mittal
Deputy Commissioner,
Hoshiarpur.
Deputy Commissioner.
HOSHIARPUR

Verification:-

316

3

Verified that the contents of para No. 1 to 4 of above reply by way of affidavit are true and correct to my knowledge as per information derived from the official record. No part of it is false and nothing has been kept concealed therein

Place:- Hoshiarpur.

Dated 07 March 2024

DEPONENT



Komal Mittal.
Deputy Commissioner,
Hoshiarpur
Hoshiarpur
HOSHIARPUR



Attested

Tehsildar Cum
Executive Magistrate
Hoshiarpur
07-03-2024

ਦਫ਼ਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਹੁਸ਼ਿਆਰਪੁਰ

Office of the Deputy Commissioner Hoshiarpur

Office Contact No. 01882-220301
Residence Contact No. 01882-220302
01882-220303

Email Id: hoshiarpurdc@gmail.com

ਸੇਵਾ ਵਿਖੇ

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਰੂਪਨਗਰ।

ਨੰਬਰ 5783-86 ਡੀ.ਆਰ.ਏ. (ਐਮ.ਐੱਡ ਟੀ)

ਮਿਤੀ: 03-10-2023

ਵਿਸ਼ਾ : **Inspection of illegal mining in Beet area.**

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਮਿਤੀ: 28-09-2023 ਨੂੰ The Tribune ਅਖ਼ਬਾਰ ਵਿੱਚ ਖ਼ਬਰ ਛਪੀ ਹੈ ਕਿ ਜ਼ਿਲ੍ਹਾ ਹੁਸ਼ਿਆਰਪੁਰ ਅਤੇ ਰੂਪਨਗਰ ਦੇ ਕੁਝ ਪਿੰਡਾਂ ਵਿੱਚ ਅਣਅਧਿਕਾਰਤ ਮਾਈਨਿੰਗ ਹੋ ਰਹੀ ਹੈ ਅਤੇ ਇਸ ਅਣਅਧਿਕਾਰਤ ਮਾਈਨਿੰਗ ਨੂੰ ਰੋਕਣ ਲਈ ਇੱਕ ਜੁਆਇੰਟ ਇੰਸਪੈਕਸ਼ਨ ਕੀਤੀ ਜਾਣੀ ਬਣਦੀ ਹੈ। ਕਿਉਂ ਜੋ ਕੁਝ ਪਿੰਡ ਅਜਿਹੇ ਹਨ, ਜੋ ਜ਼ਿਲ੍ਹਾ ਹੁਸ਼ਿਆਰਪੁਰ ਦੀ ਸਬ ਡਵੀਜ਼ਨ ਗੜ੍ਹਸੁੰਕਰ ਵਿੱਚ ਪੈਂਦੇ ਹਨ ਅਤੇ ਕੁਝ ਪਿੰਡ ਅਜਿਹੇ ਹਨ ਜੋ ਕਿ ਰੂਪਨਗਰ ਜ਼ਿਲ੍ਹੇ ਵਿੱਚ ਸਥਿਤ ਹਨ। ਇਸ ਤੋਂ ਇਲਾਵਾ ਵਣ ਮੰਡਲ ਅਫ਼ਸਰ, ਗੜ੍ਹਸੁੰਕਰ ਵਲੋਂ ਰਿਪੋਰਟ ਕੀਤੀ ਗਈ ਹੈ ਕਿ ਇਹ ਰਕਬਾ ਜ਼ਿਲ੍ਹਾ ਰੂਪ ਨਗਰ ਵਿੱਚ ਪੈਂਦਾ ਹੈ।

ਇਸ ਲਈ, ਆਪ ਜੀ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਦੋਵੇਂ ਜਿਲ੍ਹਿਆਂ ਦੇ ਅਫ਼ਸਰ ਸਾਹਿਬਾਨਾਂ ਵਲੋਂ ਮਿਤੀ: 04-10-2023 ਨੂੰ ਸਵੇਰੇ 10:00 ਵਜੇ ਜੁਆਇੰਟ ਇੰਸਪੈਕਸ਼ਨ ਕੀਤੀ ਜਾਣੀ ਹੈ, ਜਿਸ ਦੇ ਮੱਦੇ ਨਜ਼ਰ, ਆਪ ਵਲੋਂ ਆਪਣੇ ਜ਼ਿਲ੍ਹੇ ਨਾਲ ਸਬੰਧਤ ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ, ਵਣ ਮੰਡਲ ਅਫ਼ਸਰ, ਮਾਈਨਿੰਗ ਅਫ਼ਸਰ ਅਤੇ ਪੁਲਿਸ ਵਿਭਾਗ ਦੇ ਉਪ ਪੁਲਿਸ ਕਪਤਾਨ ਨੂੰ ਹਦਾਇਤ ਕੀਤੀ ਜਾਵੇ ਕਿ ਉਕਤ ਮਿਤੀ ਨੂੰ ਸਮੇਂ ਸਿਰ ਮਿੱਥੇ ਗਏ ਸਥਾਨ ਤੇ ਪਹੁੰਚ ਕੇ ਹੇਠ ਲਿਖੇ ਅਧਿਕਾਰੀਆਂ ਨਾਲ ਤਾਲਮੇਲ ਕਰਕੇ, ਇੰਸਪੈਕਸ਼ਨ ਕੀਤੀ ਜਾਣੀ ਯਕੀਨੀ ਬਣਾਉਣ ਜੀ।

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਹੁਸ਼ਿਆਰਪੁਰ।

ਪਿੱਠ ਅੰਕਣ ਨੰਬਰ 5783-86
/ਡੀ.ਆਰ.ਏ. (ਐਮ. ਐੱਡ ਟੀ.) ਮਿਤੀ: 03-10-2023

ਉਕਤ ਦਾ ਉਤਾਰਾ:

1. ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ, ਗੜ੍ਹਸੁੰਕਰ।
2. ਵਣ ਮੰਡਲ ਅਫ਼ਸਰ, ਗੜ੍ਹਸੁੰਕਰ।
3. ਮਾਈਨਿੰਗ ਅਫ਼ਸਰ, ਹੁਸ਼ਿਆਰਪੁਰ।
4. ਉਪ ਪੁਲਿਸ ਕਪਤਾਨ (ਮਾਈਨਿੰਗ), ਹੁਸ਼ਿਆਰਪੁਰ।

ਨੂੰ ਭੇਜ ਕੇ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਜ਼ਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੇ ਉਕਤ ਅਫ਼ਸਰ ਸਾਹਿਬਾਨਾਂ ਨਾਲ ਤਾਲਮੇਲ ਕਰਕੇ, ਉਕਤ ਮਿਤੀ ਨੂੰ ਸਮੇਂ ਸਿਰ ਚੈਕਿੰਗ ਕੀਤੀ ਜਾਣੀ ਯਕੀਨੀ ਬਣਾਈ ਜਾਵੇ। ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ, ਗੜ੍ਹਸੁੰਕਰ ਨਿੱਜੀ ਪੱਧਰ ਤੇ ਇਸ ਨੂੰ ਯਕੀਨੀ ਬਣਾਉਣਗੇ।

03/10/23
ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਹੁਸ਼ਿਆਰਪੁਰ।



Attested
[Signature]
Deputy Commissioner
Executive Magistrate
Hoshiarpur
07-03-2024

ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਹੁਸ਼ਿਆਰਪੁਰ

OFFICE OF THE DEPUTY COMMISSIONER, HOSHIARPUR

Office contact no. 01882-220301

Residence contact no. 01882-220302

01882-220303

Email id: hoshiarpurdc@gmail.com

To,

Deputy Commissioner,
Rupnagar.

No. 5782/DRA (M & T) Dated:- 03.10.2023

Sub:- Inspection of illegal mining in Beet area.

With regard to the subject cited above, a news article has been published in The Tribune on 28.09.2023 that unauthorized mining is taking place in some villages of District Hoshiarpur and Rupnagar. As some villages fall in Garhshankar sub division of District Hoshiarpur and some village fall in District Rupnagar therefore a joint inspection has to be conducted to stop this unauthorized mining. Apart from this Divisional Forest Officer, Garhshankar has reported that this area falls in District Rupnagar.

Therefore, it is proposed that the officers of both the districts, conduct a joint inspection on 04.10.2023 at 10.00 AM and in view of this you are requested to direct the concerned SDM, DFO, Mining officer and DSP of your district to be present on time at the said site and coordinate with the below given officers, to conduct this joint inspection.

-sd-

Deputy Commissioner,
Hoshiarpur

Endst. No. 5783-86 DRA (M & T) Dated:- 03.10.2023

A copy of this is forwarded to:-

1. Sub Divisional Magistrate, Garhshankar.
2. Divisional Forest Officer, Garhshankar.
3. Mining Officer, Hoshiarpur
4. Deputy Superintendent of Police (Mining), Hoshiarpur.

with directions to coordinate with the officers of District Rupnagar on the said date to conduct this checking. Sub Divisional Magistrate, Garhshankar will ensure this on personal level.



Attested
Siddharth Singh
Executive Magistrate
Hoshiarpur
07-02-2024

-sd-

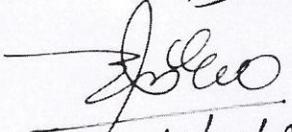
Deputy Commissioner,
Hoshiarpur

02/10/23


Office of Sub Divisional Magistrate, Garhshankar, Distt. Hoshiarpur, Punjab
 Tel: 01884-282022, EmailId: sdmgarhshankar1@gmail.com

ਸੇਵਾ ਵਿਖੇ,

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
 ਹੁਸ਼ਿਆਰਪੁਰ।

DMA (M/F)

 10/10/2023

ਪੱਤਰ ਨੰਬਰ...149) / ਐਮ.ਸੀ., ਮਿਤੀ 05/10/ 2023.

ਵਿਸ਼ਾ:- Joint Inspection of Illegal Mining in Beet Area.

ਹਵਾਲਾ : ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ. 5783-86/ਡੀ.ਆਰ.ਏ.(ਐਮ ਐਡ ਟੀ) ਮਿਤੀ 03.10.2023 ਸਬੰਧੀ।

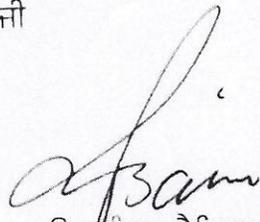
ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਹੋਏ ਹੁਕਮ ਅਨੁਸਾਰ ਪਿੰਡ ਕਾਲੇਵਾਲ ਬੀਤ ਵਿਖੇ ਜ਼ੋਆਇਟ ਇੰਸਪੈਕਸ਼ਨ ਸਬੰਧੀ ਗਠਿਤ ਕੀਤੀ ਗਈ ਟੀਮ ਵਲੋਂ ਅੱਜ ਮਿਤੀ 04.10.2023 ਨੂੰ ਸਵੇਰੇ 10.00 ਵਜੇ ਸਾਝੇ ਤੌਰ ਤੇ ਮੌਕਾ ਵੇਖਿਆ ਗਿਆ। ਮੌਕੇ ਤੇ ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ(ਸ੍ਰੀ ਅਨੰਦਪੁਰ ਸਾਹਿਬ), ਉਪ ਮੰਡਲ ਅਫਸਰ, ਮਾਈਨਿੰਗ (ਨੰਗਲ), ਨਾਇਬ ਤਹਿਸੀਲਦਾਰ, ਨੂਰਪੁਰ ਬੇਦੀ, ਰੋਜ ਅਫਸਰ, ਨੂਰਪੁਰ ਬੇਦੀ, ਰੋਜ ਅਫਸਰ, ਗੜ੍ਹਸੁੰਕਰ, ਉਪ ਮੰਡਲ ਅਫਸਰ, ਮਾਈਨਿੰਗ ਗੜ੍ਹਸੁੰਕਰ, ਉਪ ਪੁਲਿਸ ਕਪਤਾਨ, ਮਾਈਨਿੰਗ, ਹੁਸ਼ਿਆਰਪੁਰ ਅਤੇ ਫੀਲਡ ਸਟਾਫ ਮਏ ਰਿਕਾਰਡ ਹਾਜ਼ਰ ਆਏ। ਸਾਰਿਆ ਦੀ ਹਾਜ਼ਰੀ ਵਿੱਚ ਅਣ-ਅਧਿਕਾਰਤ ਮਾਈਨਿੰਗ ਵਾਲੀ ਜਗ੍ਹਾ ਦਾ ਮੌਕਾ ਵੇਖਿਆ ਗਿਆ। ਜਿਸ ਤੋਂ ਤਸਦੀਕ ਹੋਇਆ ਹੈ ਕਿ ਮਾਈਨਿੰਗ ਵਾਲੀ ਜਗ੍ਹਾ ਪਿੰਡ ਖੇੜਾ ਕਲਮੇਟ, ਤਹਿਸੀਲ ਅਨੰਦਪੁਰ ਸਾਹਿਬ, ਜਿਲ੍ਹਾ ਰੂਪ ਨਗਰ ਵਿੱਚ ਪੈਂਦੀ ਹੈ। ਮੌਕੇ ਤੇ ਬਣਾਈ ਗਈ ਸਾਂਝੀ ਰਿਪੋਰਟ ਦੀ ਕਾਪੀ ਨਾਲ ਸ਼ਾਮਿਲ ਹੈ। ਰਿਪੋਰਟ ਆਪ ਜੀ ਨੂੰ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ

ਨੱਥੀ ਉਕਤ ਅਨੁਸਾਰ



Attested

 Tehsildar Cum
 Executive Magistrate
 Hoshiarpur
 07-10-2023


 ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ,
 ਗੜ੍ਹਸੁੰਕਰ।


Inspection of Illegal Mining in Beet Hoop

श्रीमान् जी,

आमरा उक्त मादण्डा कप मंडर मसिमण्ड, गजगैरा
 पीठ वीरवार वीठ दिव सिता उमिणापुर गडे वृपण्डा री मण्डर उ उ
 वी गड- गपिवरड मारिणी गजैपी मेरे उ गडे। मेरे उ कप
 मंडर मसिमण्ड, श्री मादण्डा मारिण ममेउ तारिब- उमिणापुर,
 नेगरड दिवरा, हुतपुर बरी, उक्त गजगैरा, गजगैरा, कप मंडर गजगैरा,
 मारिणी, गजगैरा, कप वपण्डा पुरिम, मारिणी, गजगैरा, वीठ मण्डर
 मण्डर (वज्जो-पटवरी) द्योग जनर गण्डे। मारिणी री जगडी
 दिव गड- गपिवरड मारिणी दारै नगा रा मेरे मण्डरा वीठ
 गिणा। मेरे उ उमकेव उदिना वि मारिणी दारै नगा रीठ फेरा
 वी वमरेट, उमिणा मारिणी मारिण, सिता वृपण्डा दिव फेरी
 उ। मारिणी सिठर जेठ वरदावी सिठ फेरा उ वी।

[Signature]
 उमिणापुर,
 गजगैरा।

[Signature]
 कप मंडर गजगैरा,
 मारिणी, गजगैरा।

[Signature]
 कप वपण्डा पुरिम, मारिणी,
 उमिणापुर।

[Signature]
 द्य उक्त गजगैरा,
 गजगैरा।

Attested

 Magistrate
 Executive Magistrate
 Hoshiarpur
 07-03-2024

OFFICE OF SUB DIVISIONAL MAGISTRATE, GARHSHANKAR, DISTT. HOSHIARPUR,
PUNJAB

Tel: 01884-282022, Email id: sdmgarhshankar1@gmail.com

To,

Deputy Commissioner,
Hoshiarpur.

No. 1491/M.C. Dated:- 05.10.2023.

Sub:- Joint Inspection of illegal mining in Beet area.

Ref:- In regard to your office letter no. 5783-86/DRA (M & T) Dated:- 03.10.2023

With regard to the subject cited above, the joint inspection team constituted vide letter under reference, conducted a spot visit today i.e. on 04.10.2023 at 10.00 AM. On the spot Sub Divisional Magistrate (Sri Anandpur Sahib), Sub Divisional Officer, Mining (Nangal), Naib Tehsildar, Noorpur Bedi, Range Officer, Noorpur Bedi, Range Officer, Garhshankar, Sub Divisional Officer, Mining Garhshankar, Deputy Superintendent of Police, Mining, Hoshiarpur and the field staff were present with record. Inspection of the unauthorized mining site was conducted in the presence of everybody. And the inspection concluded that the site at which mining is being done is in vill. Kheda Kalmot, Tehsil Anandpur Sahib, District Rupnagar. Copy of the Joint inspection report is enclosed herewith. The report is hereby sent to your office for further necessary action please.

Enclosure:- As above.

-sd-

Sub Divisional Magistrate,
Garhshankar.

Attested

Tehsildar cum
Executive Magistrate
Hoshiarpur
07-03-2024



Inspection of Illegal Mining in Beet Area.

Respected Sir,

As per orders of worthy Sub Divisional Magistrate, Garhshankar went to vill. Kalewal Beet at the boundary of District Hoshiarpur and Rupnagar, regarding unauthorized mining. On the spot Sub Divisional Magistrate, Sri Anandpur Sahib along with Naib Tehsildar, Forest department, Noorpur Bedi, Range Officer, Garhshankar, Sub Divisional Officer, Mining, Garhshankar, Deputy Superintendent of Police, Mining Garhshankar, field staff (Kanungo/Patwari) were present. In the presence of everybody the inspection was conducted and it was concluded that the spot at which the mining is being done is in vill. Kheda Kalmot, Tehsil Anandpur Sahib, District Rupnagar. Joint report is forwarded for necessary action please.

-sd-

Tehsildar,
Garhshankar.

-sd-

Sub Divisional Officer,
Mining, Garhshankar.

-sd-

Deputy Superintendent of Police, Mining,
Hoshiarpur.

-sd-

Forest Range Officer,
Garhshankar.

Attested

Tehsildar cum
Executive Magistrate
Hoshiarpur
07-03-2024





ਦਫ਼ਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਹੁਸ਼ਿਆਰਪੁਰ
OFFICE OF THE DEPUTY COMMISSIONER,
HOSHIARPUR

DRA (M) Branch

To,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi

No. 5934 /DRA (M & T), Dated: 13/10/2023

SUBJECT: Regarding OA no. 624/2023 Titled as "Hills 'vanish' as illegal mining rampant in beet area."

Reference: Notice of Hon'ble NGT Principal Bench, New Delhi (Faridkot House) dated 05.10.2023 in the above matter.

With reference to the above matter, it is submitted that after taking cognizance of the News titled as "Hills 'vanish' as illegal mining rampant in beet area" this office vide its letter no. 5782 dated:- 03.10.2023 requested the Deputy Commissioner, Roopnagar to depute the concerned SDM, DFO, Mining Officer and DSP to conduct, along with the officers of this District i.e. SDM, Garhshankar, DFO, Garhshankar, Mining Officer, Hoshiarpur and DSP (Mining), Hoshiarpur, the joint inspection of the area mentioned in the said news, as some of the areas mentioned in the news fall in the Garhshankar sub-division of the District Hoshiarpur and some of the areas fall in the Roopnagar District.

The Joint Inspection by the officers of both the Districts was conducted on 04.10.2023 at 10.00 AM and in pursuance to this joint inspection, SDM, Garhshankar has submitted the report of the committee (comprising of Tehsildar Garhshankar, SDO, Mining, Garhshankar, DSP (Mining), Hoshiarpur, Forest Range officer, Garhshankar) vide his letter no. 1491 dated 05.10.2023 to this office, which is as under (copy enclosed):-

"The committee members along with the officers from the District Roopnagar i.e. DM, Sri Anandpur Sahib, SDO, Mining, Nangal, Naib Tehsildar, Noorpur Bedi, Range officer, oorpur Bedi conducted the joint inspection at village Kalewal Beet along the boundary of the strict Hoshiarpur and District Roopnagar. And the spot visit concluded that the place of gal mining falls in village Kheda Kalmot, Tehsil Anandpur Sahib, District Roopnagar."

The above report, along with requisite enclosures, is submitted for your kind consideration and perusal, please.
Enclosure: As above.

[Signature]
Deputy Commissioner,
Hoshiarpur.

Endst. No. 5935 DRA (M & T) Dated:- 13/10/2023

A copy of this letter is forwarded to The Deputy Commissioner, Roopnagar, for information and necessary action please.



Attested

[Signature]
Tehsildar Cum
Executive Magistrate
Hoshiarpur

07-03-2024

[Signature]
13/10/23
Deputy Commissioner,
Hoshiarpur.

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Vakalatnama

Original Application No. 624 of 2023

IN THE MATTER OF:

Suo Motu matter In re: News item published in The Tribune dated 28.09.2023 titled as "Hills 'vanish' as illegal mining rampant in beet area."

I, Komal Mittal, Deputy Commissioner, Hoshiarpur, in above petition do hereby appoint and retain Ld. Advocate General, Punjab to act and to appear for me/ us in the above Suit/Petition/ Appeal/reference and on my/our behalf to conduct and prosecute (or defend) or withdraw the same and all proceedings that may be taken in respect of any application connected with the some or any decree or order passed therein, including proceeding in taxation and application for review, to file and obtain return of documents and to deposit and receive the money on my/our behalf in the said Suit/Appeal/ Petition/Reference and in the above matter i/we agree to ratify acts done by the aforesaid in pursuance of this authority.

Dated:-**07 March 2024**

Attested

Tehsildar Cum
Executive Magistrate
Hoshiarpur
07-03-2024


Deputy Commissioner,
Deputy Commissioner,
Hoshiarpur.
HOSHIARPUR